(c) The target date of completion of the building is April 1992. Steps have been taken to expedite completion of the project as early as possible.

Profits and Loss in PDIL

8045. SHRI A.K. ROY: Will the Minister of AGRICULTURE be pleased to state:

- (a) the profit and loss of Project and Development India Limited during the last there years, item-wise and year-wise:
- (b) the optimum capacity of the PDIL to handle work order, and the work actually

given to it during the last three years;

- (c) whether the object of self reliance has been given up devaluing the role of PDIL as Subcontractor under the foreign agencies which are starving it of work; and
- (d) if so, the reason therefore and the steps taken thereon?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOP-MENT IN THE MINISTRY OF AGRICUL-TURE (SHRI UPENDRA NATH VERMA):
(a) The details of the profit and loss made by Project and Development India Ltd during the last three years are given below:—

Name of Division	Year (Rs. ın lakhs)	Profit (Rs. in lakhs)	Loss
Engineering Division	1986-87	471	_
	1987-88	_	112
	1988-89	_	409
R and D Division	1986-87	_	226
	1987-88	_	186
	1988-89	_	103
(1)		(2) .	(3) (4)
Catalyst Division	1986-87	_	284
	1987-88	_	220
	1988-89	_	440

- (b) Engineering Division of PDIL is functioning at three places namely Sindri, Baroda and New Delhi. This Division has a capacity to render Design, Engineering procurement, supervision of eraction and commissioning services for three major fertilizer projects at a time in addition to six to seven small projects whereas it had one major project during the last three years. However, from January 1990 onwards it is working on three major projects.
- (c) and (d) Govt has not given up its objective of self-reliance PDIL has completed Namrup III Project as a Prime Engineering Consultant on turn key basis. It has also been appointed as a Prime Consultant for the implementation of the gas based fertilizer project at Shahjahanpur.

Foreign National and Missionaries of Voluntary Organisations Receiving Foreign Funds

8046 SHRIM V CHANDRASHEKARA MURTHY Will the Minister of HOME AF-FAIRS be pleased to state

- (a) whether some foreign national and Missionaries belonging to Voluntary welfare organisations receiving funds from abroad are working in the sensitive areas of Indian States bordering China and Pakistan,
 - (b) If so, the facts thereof
- (c) whether a number of foreign representatives and Missionaries belonging to some voluntary organisations have been found indulging in anti-national activities and propaganda in the border areas during the last three years and
- (d) If so, the details thereof and the action taken against those foreign and Indian nationals involved and also against the organisations concerned?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) to (d). Informations is being collected and will be placed on the Table of the House.

UN Session on International Economic Cooperation

8047 SHRI SANAT KUMAR MANDAL: Will the Minister of EXTERNAL AFFAIRS be pleased to state.

- (a) whether India participated in the special session of the U.N. General Assembly on international economic cooperation held in New York in April, 1990, and
- (b) if so, the outcome of the discussions held at this session particularly on the bridging of the ever-widening gap between the world's haves and the have-notes?

THE MINISTER OF EXTERNAL AF-FAIRS (SHRI I K GUJRAL) (a) Yes, Sir The Indian delegation was led by the Minister of External Affairs

(b) The General Assembly adopted a declaration on International Economic Cooperation, in particular, the revitalization of economic growth and development of the developing countries. In the declaration the States members of the United Nations proclaimed their strong commitment to a global consensus to promote international economic cooperation. They recognised that the most important challenge for the 1990s is the revitalization of economic growth and social development in developing countries. This challenge had to be addressed in the context of the increasing inter-dependence and integration of the world economy. The declaration also embodies commitments which the member States have undertaken in specific areas such as resolution of the external debt problem, provision of financial resources to